

**HIGH COURT FOR THE STATE OF TELANGANA AT
HYDERABAD**

High Court for the State of Telangana at Hyderabad - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2025 - **NOTIFIED.**

ROC.NO.30/2025-B.SPL.


NOTIFICATION NO. 14 -B.SPL.,

DATED: 08.01.2025.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court for the State of Telangana at Hyderabad, hereby notifies 50 vacancies in the cadre of District Judges (Entry Level) to be filled by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2025.


8/1/25
REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)
High Court for the
State of Telangana